Declaration or Assets and Liabilities

Year-2024-25

401/2.15

I, AJAY KUMAR CHOUDHARY son of Late BUNDI CHOUDHARY aged-46 Years, belonging to Bihar Vidhan Sabha Secretariate service and presently working as Legislative Assembly UNDER SECRETARY given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

A <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI. No.	Description	Self	Spouse name (s) Smt.SONI KUMARI	Dependant-1 Aradhya Rani (D)	Dependant-2 Ananya Rani	Dependant-3
(i)	Cash	25,000/-	15,000/-	1		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies					
(iii)	Bonds, Debentures and shares in Companies					
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc			LIC 6,000/- Half Yearly	LIC 6,000/- Half Yearly	
(v)	Motor Vehicles (details of make, etc.)	Scooty (Activa) BR21-X/6365				
(vi)	Jewellery (give details of weight and value)					
		10 gm Gold	30 gm Gold			
	Other assets, such as values of claims / interests					Special

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

As out Kurmar Choudhary

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(17)

^{*} Dependant here means a person substantially dependent on the income of the employee.

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No.		Self	Spouse name (s) Smt.SONI KUMARI	Dependant-1 Aradhya Rani (D)	Dependant-2 Ananya Rani	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Paternal House I Dismil, 14 dhur Patna, 2 decimal Biharsarif				
	Other (such as interest in property)					

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

	(d) dues to departments dealing with telephones			
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)			
	(f) Other dues, if any			
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AFOPC2748E		
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]			
	(iii) Sales Tax [Only in case of proprietary business]			
10 30	(iv) Property Tax			

C <u>Personal Detail</u> GPF/CPF/PRAN No.	÷	PTS/BLA-1125
Gender	:	M (M/F)
Date of Birth	:-	0 8 0 8 1 9 7 8 (DD/MM/YYYY)
Class/Group	÷	A (A/B/C)
Cadre	:-y/	BIHAR VIDHAN SABHA SACHIWALAYA
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	:=	NALANDA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Asay Kuzrarchouchary

Name of Employee: AJAY KUMAR CHOUDHARY

Designation: UNDER SECRETARY

Department: BIHAR VIDHAN SABHA

SACHIWALAYA, PATNA.

Note:

Place: PATNA

Date: 10-02-2025

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.